

**REPORTS OF THE COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESOLUTIONS**

EIGHTH SESSION—SECOND LOK SABHA

Forty Sixth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

September, 1959

Price : 0.40 nP.

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

Sardar Hukam Singh—*Chairman*

2. Sardar Amar Singh Saigal
3. Shri Narendrabhai Nathwani
4. Shri Jhulan Sinha
5. Shri S. A. Agadi
6. Shri Sunder Lal
7. Shri S. Easwara Iyer
8. Shri Balasaheb Patil
9. Shri Shraddhakar Supakar
10. Shri Shambhu Charan
11. Shri Ram Krishan Gupta
12. Shri Yadav Narayan Jadhav
13. Dr. Pashupati Mandal
14. Shri P. Thanulingam Nadar
15. Shri Birbal Singh.

SECRETARIAT

Shri V. Narasimhan—*Deputy Secretary.*

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COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

*FORTY-SIXTH REPORT



(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Forty-sixth Report.

2. The Committee met on the 4th August, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 7th August, 1959.

3. The Members whose resolutions had been included in the List of Business for the 7th August, 1959 had been invited to present their views on the resolutions before the Committee. Sarvashri T. B. Vittal Rao, C. R. Narasimhan and Prakash Vir Shastri attended the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time-table:—

- | | |
|--|-----------|
| (1) Resolution regarding Nationalisation of Banks | 2 hours. |
|  (2) Resolution regarding ceiling on Incomes | 2 hours. |
| (3) Resolution regarding Nationalisation of Coal Mines | 2 hours. |
| (4) Resolution regarding Restoration of Lines dismantled during the Second World War | 2½ hours. |
| (5) Resolution regarding Session of Lok Sabha in Hyderabad or Bangalore every year | 2½ hours. |
|  (6) Resolution regarding Statutory recognition of Trade Unions | 1½ hours. |

NEW DELHI;
The 4th August, 1959.
Shravana 13, 1881 (Saka).

HUKAM SINGH.

*The following motion was moved by Shri S. Easwara Iyer and was adopted by the House on the 7th August, 1959 :—

“That this House agrees with the Forty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th August, 1959.”

[L.S. Deb., dated the 7th August, 1959]